GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

RAJYA SABHA UNSTARRED QUESTION NO. 3256

TO BE ANSWERED ON THE 29TH MARCH, 2023/ CHAITRA 8, 1945 (SAKA)

FUNDS SANCTIONED FOR PRESERVATION OF LAKES IN JAMMU AND KASHMIR

3256 SHRI GULAM ALI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) how much funds have been sanctioned, year-wise during last five years, for preservation of Lakes in Jammu and Kashmir;
- (b) funds spent for preservation of each Lake in Jammu and Kashmir and area-wise recovery of lake's area;
- (c) how much funds have been utilized and how much remained unspent;
- (d) how much funds have been spent on Dal Lake and outcome of the funds spent in restoring the lake; and
- (e) what are the proposals for Gharana wetland, Mansar, Sruinsar and other lakes in Jammu region?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (c): The year wise details of funds sanctioned/released, amount spent and area cleared/recovered for the Dal and Nigeen Lake during the last five years is given in Annexure-A.

Further, there are certain lakes and wetlands in the UT of Jammu and Kashmir, which are under the jurisdiction of the Department of Forest, Ecology & Environment and the details of the funds sanctioned/released for preservation of these lakes and wetlands, funds utilized and area cleared/recovered are given in Annexure-B.

- (d): During the last five years, funds to the tune of ₹ 23900 lakh have been utilized/spent on Dal lake. The outcome of the funds spent resulted in improved water quality, effluent parameters within permissible limits, development of jetties/viewing decks/ floating jetties /parks etc., improving Dal dwellers & other locals. the livelihoods of mechanical de-weeding/skimming lily /floating garden extraction, aerators for circulation of water along shoreline of lake, collection of solid waste (9-10 MT approx.) from hamlets within the lake and the houseboats and surface of the lake waters and its disposal, sewerage network of 863 houseboats inside Dal Nigeen Lake, proper supervision and monitoring of conservation works and construction activities etc.
- (e): The proposed activities for lakes and wetlands in Jammu region include boundary fencing of wetland, provision for drainage channels along the boundary, establishment of Sewage Treatment Plant, Bio gas Plant and compost pits; Habitat improvement activities, establishment of wallowing pond/collection pond well & pond, earthen embankments and bunds, extension of water body, catchment area treatment, improvement of exit and inlet channels, weed removal, animal proof fencing at vulnerable areas and desilting of inlet drains and silt chambers, turtle breeding grounds and artificial basking sites, provisioning for artificial feed for migratory birds and relocation of exotic carp.

Annexure-A

R.S.U.S.Q No. 3256 FOR 29.03.2023

Funds sanctioned/released, utilized and area cleared/recovered for Dal and Nigeen lake

| Name of agency | Year | Funds sanctioned/ released (₹ in lakh) | Funds utilized /Expenditure (₹ in lakh) | Unspent till date (₹ in lakh) | Outcome |
|----------------|-------------|---|---|-------------------------------------|-----------|
| J & K Lake | 2017-18 | 5629.28 | 5802.7762 | | Area |
| Conservation | 2018-19 | 3350 | 5834 | | cleared: |
| & | 2019-20 | 5087 | 3996.34 | 19519.0438 | 6.5 Sq km |
| Management | 2020-21 | 7772.448 | 2862.2 | | |
| Authority, | 2021-22 | 18020.1 | 5405.28 | | |
| Srinagar | 2022-23 | 7774.99 | 4214.438 | | |
| | (till date) | | | | |

R.S.U.S.Q No. 3256 FOR 29.03.2023

Funds sanctioned/released on various wetlands and lakes under the jurisdiction of Forest Department (₹in lakh)

| Year | Sanctioned/Released | | | | | | |
|---------|---------------------|--------------------------|--|--|--|--|--|
| | Wular lake | Wetlands and other lakes | | | | | |
| 2017-18 | 11.25 | 339.486 | | | | | |
| 2018-19 | 1459.00 | 272.319 | | | | | |
| 2019-20 | 1019.00 | 1813.776 | | | | | |
| 2020-21 | 9585.00 | 167.490 | | | | | |
| 2021-22 | 5402.00 | 455.270 | | | | | |

Funds utilized on various wetlands and lakes under the jurisdiction of Forest Department (₹in lakh)

| Year | Wular lake | Hokersar | Shallabugh | Hygam | Mirgund | Kranchoo | Chatlum | Manibugh | Freshkoo ri | Surinsar - Mansar | Gharana |
|---------|---------------|----------|------------|-------|---------|----------|---------|----------|----------------|----------------------|---------|
| 2017-18 | 11.25 | 83.20 | 27.49 | 19.70 | 0.00 | 2.25 | 0.00 | 1.50 | 1.00 | 7.65 | 10.41 |
| 2018-19 | 440.00 | 51.75 | 2.00 | 24.08 | 5.19 | 0.99 | 3.80 | 1.15 | 1.50 | 5.61 | 27.88 |
| 2019-20 | 1013.00 | 52.49 | 4.91 | 22.62 | 1.00 | 1.50 | 55.62 | 1.05 | 3.90 | 41.30 | 1184.35 |
| 2020-21 | 9585.00 | 27.45 | 23.05 | 11.20 | 7.89 | 1.00 | 1.50 | 0.46 | 1.00 | 11.37 | 14.74 |
| 2021-22 | 5402.00 | 34.46 | 28.74 | 28.25 | 19.01 | 9.92 | 32.95 | 0.80 | 8.24 | 23.57 | 279.88 |

Area recovered in each Wetland Conservation Reserve/ Lake

(Area in Ha)

| Hokersar | Wular lake* | Shallabugh | Hygam | Mirgund | Kranchoo | Chatlum | Manibugh | Freshkoori | Gharana |
|----------|------------------|------------|-------|---------|----------|---------|----------|------------|---------|
| 880 | 4.35 (Sq. km) | 930 | 400 | 162 | 03 | 30 | 02 | 07 | 20 |

^{*} Critically silted area of 4.35 sq km stands restored/ recovered by way of dredging out 69.38 lac cum.